

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-592(ND)/2017

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.01.2018

NAME OF THE COMPANY: Global Infonet Distribution Pvt. Ltd. Vs. JT Infotech Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner:	Mr. Himanshu Harbola & Mr. Ketan Madan Advocates		
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	For the Respondent:	Mr. Arvind Kumar & Mr. Abhay Mishra, Advocates		
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ORDER

Ld. Counsel for the Respondent submits that he shall file his reply during the course of the day. An advance copy has been given to the Ld. Counsel for the Petitioner.

To come up for final disposal on 23rd January, 2018.

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(Deepa Krishan)
Member (T)

-S-df

(Ina Malhotra)
Member (J)